

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Contempt Petition No. 180/00077/2018 in**  
**Original Application No.680 of 2005**

**Tuesday, this the 27<sup>th</sup> day of November, 2018**

**CORAM:**

**Hon'ble Mr.E.K.Bharat Bhusan, Administrative Member**  
**Hon'ble Mr.Ashish Kalia, Judicial Member**

A.Somanath, Late S/o.Ayyappan  
Aged70 years  
Executive Engineer (Electrical) (Retd.)  
Cochin Electrical Sub Division, CPWD  
Kakkanad, Cochin-30  
residing at Sreelakam, Pavanam Road  
Kunduvara, Chembukavu  
Thrissur Dist-680 020

..... **Petitioner**

**(By Advocate – Mr.C.S.G Nair)**

**V e r s u s**

1. Shri.Abhai Sinha  
(Age & Father's name not known to the petitioner) Director General of Works  
CPWD, Nirman Bhavan  
New Delhi – 110 001
  
2. Durga Shanker Mishra  
(Age & Father's name not known to the petitioner)  
The Secretary, Ministry of Urban Affairs and Poverty Alleviation  
renamed as Ministry of Housing and Urban Affairs  
Nirman Bhavan, New Delhi – 110 011

..... **Respondents**

**(By Advocate – Mr.Thomas Mathew Nellimoottil)**

This Contempt Petition having been heard on 27.11.2018, the Tribunal  
on the same day delivered the following:

**OR D E R(ORAL)**

**By Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

Learned counsel for the respondents submits that an affidavit has been filed reporting compliance of the order of this Tribunal.

2. Ms.Praseetha representing Mr.C.S.G Nair, learned counsel for the petitioner submits that all the benefits due to the petitioner have since been disbursed. She prays for closing the CP(C). Accordingly, CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures**

- Annexure P1 - True copy of the order dated 23.3.2007 in O.A No.680 of 2005 of the this Bench
- Annexure P2 - True copy of the judgment in WP(C)No.3212/2008 dated 30.3.2016
- Annexure P3 - True copy of the representation dated 30.6.2016
- Annexure P4 - True copy of the representation dated 19.10.2016
- Annexure P5 - True copy of the representation dated 12.1.2017
- Annexure P6 - True copy of the representation dated 6.2.2018
- CP Annexure R1(a) True copy of the O.M No.30/5/98-EC.1/EW-1 dated 6.7.1999
- CP Annexure R1(b) True copy of O.M No.30/30/2014-EC.1/EW-1 dated 3.7.2015
- CP Annexure R1(c) True copy of F.No.1/11(1)/2018-AP.2 dated 4.5.2018 issued by the Union Public Service Commission
- CP Annexure R1(d) True copy of OM No.30/13/2017-EC.1(B)/EW.1 dated 27.7.2018
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